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Central Administrative Tribunal, Principal Bench, New Delhi

O.A.No.2636/2004

Hon'ble Mr.Justice V.S. Aggarwal, Chairman
Hon'ble Mr.S.A. Singh, Member(A)

New Delhi, this the 2nd day of November, 2004

Lekh Ram,
S/o Shri Banwari Lal,
R/o WZ-469, Shyam Singh Building,
Nangal Rai, Delhi Cantt-10.

....Applicant

(By Advocate: Shri A.K. Trivedi)

Versus

1. Union of India,
Through it's Secretary,
Ministry of Defence,
South Block, New Delhi
2. The Chief Engineer,
HQs Western Command,
Chandimandir, Chandigarh.
3. The Chief Engineer,
HQs C.E. Delhi Zone,
Delhi Cantt-110010
4. The Commandant,
Engineer Stores Depot,
MES, Delhi Cantt-110010.
5. Shri Manoj Kumar,
(375033) Packer Gde-II,
Through the Commandant,
Engineer Stores Depot,
Delhi Cantt-110010

....Respondents

Order(Oral)

Justice V.S. Aggarwal, Chairman

The grievance of the applicant is that his juniors have been promoted ignoring his claim though he had already passed the Trade Test of Packer Gde-II on 17.4.2000.

2. Pertaining to the said grievance, the applicant has already submitted a representation on 9.1.2004 and an earlier representation of 12.12.2003 but no decision on the said representations has yet been taken.

3. Taking stock of the abovesaid fact when rights of the respondents are not likely to be affected, we direct respondent no.4 to consider the said

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representations and pass an appropriate speaking order preferably within four months of the receipt of the certified copy of the present order and communicate it to the applicant. O.A. is disposed of.


(S.A. Singh)
Member(A)


(V.S. Aggarwal)
Chairman

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